

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4849
ANSWERED ON:24.04.2003
WELFARE ACTIVITIES FOR ORPHANS IN THE COUNTRY
RAVINDRA KUMAR PANDEY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the Non-Governmental Organisations engaged in welfare activities for the orphans in the country particularly in Jharkhand, State-wise;
- (b) the quantum of financial assistance provided to each of the said organization especially in Jharkhand during the last two years, State-wise;
- (c) whether some of the said organizations have misused these funds;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) (&) (b) A statement showing the details of the Non-Governmental Organisations (NGOs) which received grant under the Scheme of Assistance to Homes {Shishu Grehs} for Children to promote In-country Adoption, during the years 2001-02 and 2002-03 is at Annexure-I. Another statement showing the grant-in-aid released to Voluntary Coordinating Agencies {VCAs} during 2001-02 and 2002-03 for promotion of adoption in the country under the Scheme titled `General Grant-in-aid Programme for Assistance in the field of Social Defence`, is at Annexure-II. No NGO engaged in welfare activities of orphan under this scheme in Jharkhand.

(c) to (e) Details of misuse of funds and the action taken are given in the statement at Annexure-III.

ANNEXURE-I

Statement referred to in reply to parts [a] & [b] of Lok Sabha Unstarred Question No.4849 for 24.4.2003

Grant-in-aid released to the NGOs under the Shishu Greh Scheme during the years 2001-2002 & 2002-2003 (State-wise)

S.No. Name of the Organisation 2001-2002 2002-2003

ARUNACHAL PRADESH

1 Oju Welfare Association, Ita Nagar	533,700.00	490,500.00
Sub Total	533,700.00	490,500.00

ASSAM

1 Sreemanta Sankar Mission, Nagaon	172,125.00	-
2 Helal Sangha Community Centre, Karimganj	151,686.00	230,338.00
Sub Total	323,811.00	230,338.00

DELHI

1 Welfare Home for Children, Sarita Vihar	-	579,024.00
2 Sewa Bharti, Jhandewalan	466,650.00	658,800.00
Sub Total	466,650.00	1,237,824.00

GUJARAT

1 Shri Kathiawar Nirashrit Balashram, Rajkot	-	447,300.00
2 Shishumangal Trust, Junagadh	-	377,100.00
Sub Total	-	824,400.00

HARYANA

1 Haryana State Council for Child Welfare, Chandigarh	223,650.00	142,650.00
2 SOS Children`s Villages Association, Panchkula	354,452.00	332,261.00
Sub Total	578,102.00	474,911.00

HIMACHAL PRADESH

1 H.P. State Council for Child Welfare, Shimla	191,803.00	394,074.00
Sub Total	191,803.00	394,074.00

KARNATAKA

1 Jayanthi Gram Women & Children Welfare Association, Bizapur	252,000.00	-
Sub Total	252,000.00	-

KERALA

1 Dinasevanasabha, Pattuvam, Kannur	232,200.00	-
2 Kerala State Council for Child Welfare Thycaud, Thiruvananthapuram	278,290.00	293,326.00
3 Holy Angel`s Foundling Home, Thrissur	161,325.00	209,454.00
4 Ananda Bhavan (Foundling Home), Palakkad	198,598.00	162,598.00
Sub Total	870,413.00	665,378.00

MADHYA PRADESH

1 Shri Banke Bihari Kunj Bahuuddeshiya Mahila Kalyan Samiti, Bhind	518,850.00	398,700.00
Sub Total	518,850.00	398,700.00

MAHARASHTRA

1 Adharashram, Nashik	707,100.00	464,660.00
2 Bal Vikas Mahila Mandal, Latur	512,100.00	-
3 People`s Education Society, Buldana	-	1,024,200.00
4 Dnyan Gangotri Education Society, Latur	516,150.00	516,690.00
5 Pankaj Bahuddeshiya Shikshan Sanstha, Bhandara	933,300.00	113,442.00
6 District Probation and After Care Association Kolhapur	496,800.00	-
7 Vatsalya Trust, Mumbai	453,533.00	824,181.00
8 Sandhi Niketan Shikshan Sanstha, Nanded	493,900.00	494,550.00
9 Patel Bahuudheshya Shikshan Sansthan, Nagpur	-	970,200.00
10 Smt. Narsabai Mahila Mandal, Nanded	452,700.00	497,250.00
11 District Probation & After Care Association Ahmed Nagar	513,337.00	518,850.00
12 Jyotiba Phule Seva Trust, Nanded	526,950.00	521,775.00
13 Shri Ganesh Shikshan Prasarak Mandal, Latur	497,250.00	229,050.00
14 Unatisheel Mahila Mandal, Nanded	-	936,050.00
15 Jaishree Sushikshit Berojgar Mahila Mandal Nagpur	172,125.00	-
16 Rohini Kalyankari Mahila Mandal, Bhandara	329,719.00	241,500.00
17 SAKAR (Society for Adoption Knowledge, Awareness & Resource), Aurangabad	69,398.00	453,510.00
Sub Total	6,674,362.00	7,805,908.00

MANIPUR

1 Social Reformotion & Development Organisation Leikai, Imphal (East)	479,700.00	-
2 Community Development Programme Centre Thoubal	479,700.00	479,700.00
3 Tear Fund India Committee On Relief and Rehabilitation Service, Churachandpur	172,125.00	734,801.00
4 Integrated Women and Children Development Centre (IWCDC), Imphal	172,125.00	665,169.00
Sub Total	1,303,650.00	1,879,670.00

MIZORAM

1 International Poor Children, Aizawl	525,600.00	467,550.00
Sub Total	525,600.00	467,550.00
ORISSA		
1 Subhadra Mehtab Seva Sadan, Khurda	241,200.00	482,400.00
2 Nilachal Seva Pratisthan, Puri	-	1,480,500.00
3 Banabasi Seva Samiti, Kandhamal (Phulbani)	512,100.00	511,560.00
4 Lutheran Mahila Samity, Kendrapara	504,000.00	486,450.00
5 Maharshi Dayananda Service Mission Dhenkanal	229,050.00	727,650.00
6 Anatha Parityakta Balashram, Nayagarh	418,725.00	-
Sub Total	1,905,075.00	3,688,560.00
RAJASTHAN		
1 Shri Karni Nagar Vikas Samiti, Kota	547,200.00	525,600.00
2 Madhu Smriti Mahila and Bal Kalyan Utthan Sansthan, Kota	493,200.00	490,500.00
Sub Total	1,040,400.00	1,016,100.00
TAMILNADU		
1 Malaysian Social Services, Chennai	291,600.00	-
Sub Total	291,600.00	0.00
TRIPURA		
1 Tripura State Council for Child Welfare Agartala	266,850.00	514,800.00
2 Tripura State Council for Child Welfare Nutan Nagar, Agartala (west)	69,038.00	468,900.00
Sub Total	335,888.00	983,700.00
WEST BENGAL		
1 Scottlane Poverty Eradication Centre, Kolkata	-	253,877.00
2 Ramakrishna Vivekananda Mission, Barrackpore	161,325.00	-
3 Vivekananda Welfare and Development Society Kolkata	69,488.00	479,700.00
Sub Total	230,813.00	733,577.00
GRAND TOTAL	16,042,717.00	21,291,190.00

ANNEXURE-III

Statement referred to in reply to parts [c] to [e] of Lok Sabha Unstarred Question No.4849 for 24.4.2003

ACTION TAKEN AGAINST THE NGOs FOR IRREGULARITIES UNDER THE SHISHU GREH SCHEME

S.No. Name of the Organisation Action Taken w.e.f.

1. Madras Social Service Guild, Chennai, Tamilnadu Project withdrawn 18/06/1999
2. Priyadarshini Shikshan Prasarak Mandal, Chandrapur, Maharashtra Project withdrawn 01/09/2000
3. Vikas Parishad At. - Kadampara (Kharipadia), Project withdrawn 10/04/2001
P.O. Dadhibamanpur (42 Mouza), District - Cuttack, Orissa
4. Indian Council of Social Welfare Hyderabad, A.P. Project withdrawn 25/05/2001
5. Priyadarsini Service Organisation Visakhapatnam, A.P. Project withdrawn 25/05/2001
6. Social Action for Social Development, Mahabub Nagar, A.P. Project withdrawn 25/06/2001
- 7 Community Legal Action and Research Centre, At/P.O. - Project withdrawn 14/03/2002
Bainsia, Via - Mahimgadi, Dist. - Dhenkanal - 759014, Orissa
8. Malaysian Social Services H.O. No. - 6, Sengunthar
Street, Shenoy Nagar, Chennai - 600030 Tamilnadu Project withdrawn 03/04/2002
9. Jayanthi Gram Women & Children Welfare Association
P. Box No. - 55, Mallikarjuna Gyana Yogashrama B.L.D.E.
Road, Bizapur - 586103, Karnataka Grant stopped & 13/05/2002
matter is subjudice
10. Social Reformation & Development Organisation, Imphal, Manipur Grant stopped & 27/12/2002
show-cause issued

No.8-17/2003-CW
Government of India
Ministry of Social Justice and Empowerment

Subject: Lok Sabha Unstarred Question No.4849 by Shri Ravindra Kumar Pandey to be answered on 24.4.2003 regarding welfare activities for orphans in the country.

Lok Sabha Unstarred Question No.4849 by Shri Ravindra Kumar Pandey to be answered on 24.4.2003 regarding welfare activities for orphans in the country seeks information as under:

[a] the details of the non-Governmental organisations engaged in welfare activities for the orphans in the country particularly in Jharkhand, State-wise;

[b] the quantum of financial assistance provided to each of the said organisation especially in Jharkhand during the last two years, State-wise;

[c] whether some of the said organisations have misused these funds;

[d] if so, the details thereof; and

[e] the action taken by the Government in this regard.

2. Based on the information furnished by CARA, a draft reply has been attempted and is submitted for the kind approval of Hon'ble MOS[SJ&E].

{C.K.Rawat}
DO[CW]
22.4.2003.
US[CW]

ANNEXURE-II

Statement referred to in reply to parts [a] & [b] of Lok Sabha Unstarred Question No.4849 for 24.4.2003

FINANCIAL ASSISTANCE TO VOLUNTARY COORDINATING AGENCIES FOR ADOPTION UNDER GENERAL GRANT
SCHEME OF THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

S.No.	NAME OF THE VCA		FINANCIAL YEAR	
	2001-2002	2002-2003	2001-2002	2002-2003
1	Voluntary Coordinating Agency Hyderabad, Andhra Pradesh	251,100.00	251,100.00	251,100.00
2	Coordinating Voluntary Adoption Resource Agency Civil Lines, Delhi	251,100.00	251,100.00	251,100.00
3	Voluntary Coordinating Agency for Adoption Ahmednagar, Gujarat	283,500.00	283,500.00	283,500.00
4	Voluntary Coordinating Agency Bangalore, Karnataka	103,900.00	-	-
5	Voluntary Coordinating Agency for Adoption Kalamassery, Kerala	-	567,000.00	567,000.00
6	Voluntary Coordinating Agency Mumbai, Maharashtra	136,160.00	283,500.00	283,500.00
7	Voluntary Coordinating Agency (Vidarbha Region), Nagpur, Maharashtra	-	305,938.00	305,938.00
8	VCA (Shishuadhar `for the Child`) Pune, Maharashtra	216,715.00	210,212.00	210,212.00
9	Voluntary Coordinating Agency (Shahane Consultants Private Limited) Pune, Maharashtra	195,943.00	220,490.00	220,490.00
10	Voluntary Coordinating Agency SANYOG, Cuttack, Orissa	283,500.00	283,500.00	283,500.00
11	Voluntary Coordinating Agency for Child Adoption Chennai, Tamilnadu	283,500.00	276,075.00	276,075.00
12	West Bengal Coordinating Agency on Adoption Kolkata, West Bengal	425,250.00	251,100.00	251,100.00
	TOTAL	2,430,668.00	3,183,515.00	3,183,515.00